

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 412**  
ANSWERED ON- 28/11/2024

**INDIA-US RELATIONS**

412. SHRI JOSE K. MANI

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the details regarding the sanctions imposed by the U.S. Treasury Department on Indian entities and companies for supplying “dual-use” technologies to Russia;
- (b) whether the Indian Government conveys the displeasure over these sanctions to the new US Administration; and
- (c) how does Government look forward towards the future of India-US relations under the Trump Presidency?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI KIRTI VARDHAN SINGH)

(a to c) On 30 October 2024, the U.S. Department of Treasury’s Office of Foreign Asset Control (OFAC) sanctioned 21 Indian entities, including 19 companies and 2 individuals from India. This action has been taken pursuant to U.S. Executive Order (EO) 14024, as amended.

It has been conveyed to the U.S. Government that India has a robust legal and regulatory framework governing export of controlled and dual-use goods and technologies (Special Chemicals, Organisms, Materials, Equipment, and Technologies - SCOMET) that is fully in compliance with its international obligations on non-proliferation. As a responsible member of the international community, India actively participates in key multilateral non-proliferation export control regimes (*Wassenaar Arrangement, Australia Group and the Missile Technology Control Regime*) and contributes to the development and review of their control lists and guidelines. India also ensures the effective implementation of the UN Security Council sanctions and the UN Security Council resolution 1540 on non-proliferation. Government sensitizes Indian companies on export controls, including through regular outreach events. We are committed to taking appropriate action against any company that contravenes Indian laws.

India looks forward to working closely with the incoming U.S. Administration to further strengthen the India-U.S. comprehensive global strategic partnership towards the mutual betterment of the people of the two countries and to promote global peace, stability and prosperity.

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